MANIPUR GAZETTE

E X T R A O R D I N A R Y
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GOVERNMENT OF MANIPUR
SECRETARIAT: FINANCE DEPARTMENT
(PAY IMPLEMENTATION CELL)

NOTIFICATION
Imphal, the 16th May, 2026

Subject: One Time Exemption to the Manipur Services (Revised Pay) [5th Amendment] Rules, 2022 occurring at Sl.No.15 in the Department of Education (S), Manipur – Regarding.

No. PIC-1/10/2026-e-FD: In pursuance of the decision of the State Cabinet taken on 7th May, 2026, the Governor of Manipur is pleased to order a 'One Time Relaxation' of Col. (5) of Sl. No. 15 under SECTION - III of THE FIRST SCHEDULE, PART - B occurring under rule 30 of Manipur Services (Revised Pay) Rules, 2019 titled as Manipur Services (Revised Pay) [5th Amendment] Rules, 2022 as:

"30. SCHOOL EDUCATION DEPARTMENT

(i) DIRECTORATE OF EDUCATION (S)

Sl. No.	Name of Post	Existing Pay Matrix Level under RoP, 2019	Revised Matrix Level	Remarks
(1)	(2)	(3)	(4)	(5)
15.	Lecturer (Higher Secondary School)	L-9 L-12 [Sr. scale after 12 years of regular service in the grade]	L-11 L-12 [Sr. scale after 12 years of regular	Re-designated as Post Graduate Teacher (PGT) i. Normal increments shall be granted to untrained Lecturers who are unable to enroll in a B.Ed. programme due to having less than eight years of service remaining before

			service in the grade]	retirement, as a one time measure, at the existing Pay Matrix Level under RoP, 2019. ii. The exemption shall not be applicable to untrained Lecturers who have more than eight years of service remaining before superannuation and are eligible for enrolment in a B.Ed. programme. Their pay level and service conditions shall continue to be governed by Notification No. 1/11/2018-FD(PIC), dated 29th June, 2022.

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2. This relaxation is a one-time measure, and the Administrative Department shall adhere to the said instruction.

3. The relaxation will be applicable only to those teachers who have less than 8 (eight) years of service remaining as on the date of issue of this Notification.

W. MALEMNGANBA CHENGLEI,
Special Secretary (Finance),
Government of Manipur.

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